

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1794
TO BE ANSWERED ON DECEMBER 05, 2024**

PRADHAN MANTRI AWAS YOJANA

NO.1794. SHRI GODAM NAGESH:

Will the Minister of Housing and Urban Affairs be pleased to state :

- (a) whether the Government has initiated Pradhan Mantri Awas Yojana (PMAY) in the Country;**
- (b) if so, the details thereof; and**
- (c) the details of urban and rural areas benefited under PMAY during the last ten years?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e. Beneficiary-Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). The Scheme has been extended till 31.12.2024, except for CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

Further, based on the learning from the experiences of PMAY-U, MoHUA has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for assisting to one crore households to construct, purchase and rent a house at affordable cost in urban areas across the country through four verticals i.e., Beneficiary Led Construction (BLC), Affordable

Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/UTs have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines launched on 17.09.2024 and available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>

Additionally, in order to achieve the objective of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households. The scheme which was earlier upto 31.03.2024 has now been extended upto 31.03.2029 with a cumulative target to construct 4.95 crore pucca houses with basic amenities.

As on 25.11.2024, a total of 118.64 lakh houses have been sanctioned by the Central Government in urban areas, out of which 114.22 lakh have been grounded and more than 88.22 lakh are completed/ delivered to the beneficiaries, since the inception. Further, in rural areas, a total target of 3.33 crore houses have been allotted to the States/UTs and out of which 3.21 crore houses have been sanctioned and more than 2.67 crore houses have been completed.
